

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CA 143/2003

DATE OF ORDER: 7.4.2003

S.K. Shamma son of Late Shri Jaishraj Shamma aged about 66 yrs.
resident of 57, Ghanshyam Vihar Vaishali Marg, Post Office
Meenawala, Jaipur. Retired from the post of Sr. Clerk Office
of Regional Director North Western Region, Atomic Minerals
Division, Jaipur.

..... Applicant.

VERSUS

1. Union of India through Secretary to the Government of
India, Department of Atomic Energy Anushakti Bhawan, C.S.M.
Marg, Mumbai.
2. Director Atomic Minerals Division, Complex Begumpet
A.M.D. Complex, Hyderabad.
3. Regional Director North, Western Region, Atomic Minerals
Division, C-31, Dev Nagar, Tonk Road, Jaipur.

..... Respondents .

Mr. C.B. Shamma, Counsel for the applicant.

CORAM:

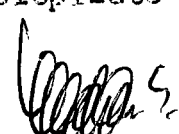
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he
does not want to proceed ^{with} this CA in the present form and he
will agitate his grievances by filing ^{an} appropriate application/
petition. He wants to withdraw this CA.

2. The OA is dismissed as withdrawn with liberty to file an
appropriate application/petition subject to limitation.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)